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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.06.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.331/BB/2018	For admission	Sec 252	M/s RSRSR Techno Solutions Pvt Ltd	Biswajit Ghost Advocate	ROC	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER


REPRESENTATION TO WHOM

SIGNATURE

ORDER

Heard Ms. Geetha Shashidhar, Learned Counsel for the Applicant. Issue notice to Respondent and ROC, Karnataka. Registry to prepare notice. Learned Counsel for the Applicant is directed to collect notice from the Registry and serve on the Respondent and ROC, Karnataka and file proof of service.

Post the case on 19.07.2018.


Member (T)


Member (J)